

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/217(CHE)2022
NAME OF THE PETITIONER(S) : State Bank of India
NAME OF THE RESPONDENTS : Prashant Boorugu
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Present: Ld. Counsel Shri. M L Ganesh for the Petitioner.

Ld. Counsel Shri. Harikesh Anirudhan for the Respondent.

Ld. Counsel Shri. Bibhas V Kittur for the IRP.

Copy of the IRP report served on the mail of the Counsel for the Respondent.

Ld. Counsel for the Respondent seeks and is granted two weeks time to file objections.

List the petition for hearing on **06.08.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)